

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(C) No.2200 of 2018**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. A.K. Sahani, Advocate  
For the Respondents : Mr. Gautam Rakesh, Advocate  
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05/05.04.2021 The present writ petition is taken up today through Video conferencing.

It has been stated by the petitioner in paragraph 14 of the writ petition that another writ petition being W.P.(T) No.1387 of 2018 filed by the petitioner restraining the respondents from proceeding in terms with the order in original dated 25<sup>th</sup> January, 2017 as well as with related prayer is pending before the learned Division of this Court.

Learned counsel for the petitioner, prays for two weeks' time to file a supplementary affidavit giving the details of the said writ petition said to be pending before the learned Division Bench of this Court.

In view of the said prayer, put up this case under the appropriate heading after two weeks.

**(Rajesh Shankar, J.)**

*Rohit*